

ITEM NO.1 Court 13 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 728/2015

ARJUN GOPAL & ORS. Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

IA No. 24794/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 178878/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 76593/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 72421/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 15541/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 119396/2017 - CLARIFICATION/DIRECTION
IA No. 110450/2021 - CLARIFICATION/DIRECTION
IA No. 44727/2021 - CLARIFICATION/DIRECTION
IA No. 13877/2019 - EXEMPTION FROM FILING O.T.
IA No. 179036/2018 - INTERVENTION/IMPLEADMENT
IA No. 178876/2018 - INTERVENTION/IMPLEADMENT
IA No. 10915/2019 - INTERVENTION/IMPLEADMENT
IA No. 4/2019 - INTERVENTION/IMPLEADMENT
IA No. 58280/2021 - INTERVENTION/IMPLEADMENT
IA No. 179554/2018 - INTERVENTION/IMPLEADMENT
IA No. 179145/2018 - INTERVENTION/IMPLEADMENT
IA No. 105478/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

W.P.(C) No. 899/2016 (PIL-W)

W.P.(C) No. 891/2016 (PIL-W)

W.P.(C) No. 895/2016 (PIL-W)

W.P.(C) No. 213/2017 (PIL-W)

Date : 06-10-2021 These matters were called on for hearing today.

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HON'BLE MR. JUSTICE A.S. BOPANNA

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UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for some of the respondents have stated that they have filed the replies to the CBI Report. Mr. Gopal Sankaranarayanan, learned Senior Counsel for the petitioner, has also stated that he has filed the additional affidavit on the

basis of the Report submitted by the CBI. Mr. Dushyant Dave, learned Senior Counsel for the Respondent No.7 has stated that Respondent No.7 has also filed further affidavit. We have been informed that some of the counsels have not received the replies. Even the reply to the CBI Report on behalf of M/s Standard Fireworks we have received just now in the Court. Learned counsel for the respective parties may exchange their affidavits/counter affidavits/further affidavits.

Put up on 26.10.2021.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER